COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 193 OF 2017 & IA NO. 449 OF 2018

Dated: 31st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Limited & Anr.		Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	••••	Respondent(s)

:

Counsel for the Appellant(s)

Counsel for the Respondent(s)

Mr. Amit Kapur Mr. Vishrov Mukerjee Mr. Yashaswi Kant Ms. Raveena Dhamija

: Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Ms. Anushree Bardhan Mr. Pulkit Agarwal for R-2 & R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>12th & 16th July 2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd